

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1824
ANSWERED ON:10.08.2011
COMMITTEE ON CONSTITUTIONAL PERMISSION
Rawat Shri Ashok Kumar

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government proposes to constitute any Committee to keep a check on Constitutional permission given by the State and Central authorities regarding discovery and research related to nuclear minerals including raw material;
- (b) if so, the details thereof;
- (c) whether the Directorate of Atomic Energy is responsible for ascertaining discovery and research regarding nuclear minerals; and
- (d) if so, the progress made regarding the aforesaid Committee?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(SHRIV. NARAYANASAMY)

- (a) No, Sir.
- (b) does not arise.
- (c) Yes Sir. The Atomic Minerals Directorate for Exploration and Research (AMD), a constituent unit of Department of Atomic Energy, is engaged in survey and exploration for uranium and other atomic minerals viz. thorium, niobium, tantalum and beryl, required for the Nuclear Power Programme of the country.
- (d) Not applicable in view of (a) above.